

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SATYAM COMPUTER SERVICES LIMITED

This corrigendum to the Public Announcement ("Corrigendum") is with reference to the public announcement ("PA") issued on April 22, 2009, by Kotak Mahindra Capital Company Limited ("Manager to the Offer") for and on behalf of Venturbay Consultants Private Limited (hereinafter referred to as the "Acquirer") along with Tech Mahindra Limited (hereinafter referred to as person acting in concert ("PAC")), pursuant to and in compliance with, among others, regulation 10 and regulation 12 read with regulation 29A of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, as amended ("Regulations").

Shareholders are requested to kindly note the following:

1. The last date by which Letter of Offer will be dispatched to the Shareholders has been revised to Tuesday, June 9, 2009 from the earlier scheduled date of Wednesday, June 3, 2009.
2. Further, last date for withdrawal by Shareholders has also been revised to Friday, June 26, 2009 from the earlier scheduled date of Saturday, June 27, 2009. Dates for all other activities of the schedule remain unchanged.

For other terms and conditions of the Offer, kindly refer the Letter of Offer.

This announcement should be read in conjunction with the PA. Terms used but not defined in this announcement shall have the same meaning as assigned in the PA. The Board of Directors of the Acquirer and the PAC accept full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer and the PAC laid down under the Regulations.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued by the Manager to the Offer for and on behalf of the Acquirer and the PAC



Kotak Mahindra Capital Company Limited
Bakhtawar 3rd Floor, 229 Nariman Point, Mumbai – 400 021
Tel. No.: +91-2266341100, Email: satyam.offer@kotak.com
Contact Person: Chandrakant Bhole
For investor complaints: kmcccredressal@kotak.com

Dated : June 5, 2009

Place : Mumbai